

# HIGH COURT OF CHHATTISGARH, BILASPUR

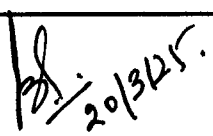
## CORRIGENDUM

No. 228 /Confdl./2025  
II-2-90/2001 (Part-V)  
I-8-6/2001(Pt.II)

Bilaspur, dated the 20 / 03 / 2025

In Registry Endorsement No. 209/Confdl./2025/II-2-90/2001 (Part-V)/I-8-6/2001 (Pt.II), dated 19<sup>th</sup> March, 2025 of the Registry Order No. 208/Confdl./2025/II-2-90/2001 (Part-V)/I-8-6/2001 (Pt.II), dated 19<sup>th</sup> March, 2025, in Sl. No. 21.,

*"He/She is directed to take over charge at his/her new place of posting **on or before 01.04.2024** and send his/her handing/taking over charge reports to this Registry", **be read as** "He/She is directed to take over charge at his/her new place of posting **on or before 01.04.2025**".*

  
(K. VINDO KUJUR)  
REGISTRAR GENERAL

Endt. No. 229 /Confdl./2025  
II-2-90/2001 (Part-V)  
I-8-6/2001(Pt.II)

Bilaspur, dated the 20 / 03 / 2025

Copy forwarded to: -

- 1) Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 6) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 13) Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 16) Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 17) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 18) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 19) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 20) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 21)
  1. Shri Maneesh Kumar Thakur, Principal District & Sessions Judge, Bastar (Jagdalpur),
  2. Smt. Nidhi Sharma Tiwari, I District and Additional Sessions Judge, Raipur,
  3. Shri Vivek Kumar Verma, Additional Registrar (D.E. & E.) & I/c Registrar (Computerisation)-cum-CPC, High Court of Chhattisgarh, Bilaspur,
  4. Shri Sumit Kapoor, V District & Additional Sessions Judge, Sarguja (Ambikapur),
  5. Shri Om Prakash Jaiswal, VI District & Additional Sessions Judge, Bilaspur,
  6. Ku. Astha Yadav, II Civil Judge Senior Division, Manendragarh,
  7. Shri Vivek Netam, IV Civil Judge Senior Division, Durg

*for information .*
- 22) Principal District & Sessions Judge, Balod/ Balrampur - Ramanujganj/ Balodabazar-Bhatapara/ Bastar (Jagdalpur)/ Bilaspur/ Bemetera/ Dakshin Bastar (Dantewada)/ Durg / Dhamtari/ Jashpur/ Janjgir-Champa/ Kabirdham (Kawardha)/ Korba/ Korla (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Raigarh/ Sarguja (Ambikapur)/ Surajpur/ Uttar Bastar (Kanker) for information.
- 23) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 24) Additional Registrar (Judicial/D.E./Admn./Classification/Copying/ Confidential/ Works), High Court of Chhattisgarh, Bilaspur for information.
- 25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 26) Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- 27) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 28) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 29) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 30) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
- 31) Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Dispatch/ Establishment/Lawazima/High Court Recruitment Cell), High Court of Chhattisgarh, Bilaspur for information.

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- 32) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ T.A. & M.R./ S. & A. Cell/Vigilance/Works Sections/Copying/Civil/Writ/Criminal/Supreme Court Section/S.W./SUVAS/Translation, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 33) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 34) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 35) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(K. VINOD KUJUR)  
REGISTRAR GENERAL